

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

IN THE MATTER OF:

M/s. Satkar Logistics pvt.Ltd

Vs.

M/s. M/s. Ambassador Logistics Pvt.Ltd

SECTION

U/s 9 of IBC, 2016

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)

PRESENT:

For the Applicant/FC :

For the Respondent :

For the Intervener :

Item No.-138
IB-1924(ND)/2019

....OPERATIONAL CREDITOR


...CORPORATE DEBTOR

Order delivered on 24.12.2020

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 25.02.2021.


(Madhu Narula)
Court Officer